

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 306 OF 2018 &
IA NO. 1872 OF 2018**

Dated : 2nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Association of DVC HT Consumers of
Jharkhand** **...Appellant(s)**

Vs.

**Jharkhand State Electricity Regulatory
Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Porva Saigal
Ms. Tanya Sareen for R.2
Mr. Ajit Kumar, AG. State of Jharkhand
Mr. Navin Kumar
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Ms. Aparajita Bhardwaj
Mr. Jamnesh Kumar *for Interveners*
(JBVNL)

ORDER

Objections to intervention application shall be filed within two weeks'
with advance copy to the other side.

List the matter for hearing on **23.07.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**